

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The National Council of Educational Research and Training (NCERT) recommends implementing education for peace as an integrated and holistic intervention to complement education, which have been developed and disseminated in the context of the National Curriculum Framework (NCF) 2005. The NCERT has brought out a publication “Values in Schools-A Framework” in 2012. The NCERT has interwoven values of peace in the content and also incorporated them in the guidelines for teachers and teacher educators to highlight these values during transaction of content.

The Central Board of Secondary Education (CBSE) exclusively emphasizes values enshrined in the Article 51-A of the Constitution and therefore, considers Civic Education as a part of the Value Education. The Board has launched a **Values Education Kit** comprising of a revised “*Handbook for Teachers*”, a set of “*Value Cards*” and a “*CD of Songs*”. The Board had initiated a School Based Assessment scheme in the year 2009 which includes co-scholastic areas of Life-Skills, Attitude and Values, Sports and Games as well as co-curricular activities. The schools follow a cross curricular pedagogy involving all the major subjects to impart value education including civic education.

(c) to (e) Civic Education is compulsory in the school curriculum at the elementary and secondary stages. The NCERT textbooks in various subjects/disciplines such as Environmental Studies (EVS), Social Sciences, Political Science, Sociology, Economics and Business Studies deal with various civic and moral issues including business ethics in Primary to Higher Secondary Stage. The University Grants Commission (UGC) provides financial assistance for conducting various courses under the scheme of Human Rights Education (HRE) at under-graduate and post-graduate level.

Enrolment of disabled children in schools

2638. SHRI DEVENDER GOUD T.: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that, as per the survey carried out by the National RTE Forum, Delhi and SPARC India from U.P., there are less than 1 per cent enrolment of disabled children in schools even after three years of implementation of RTE;

(b) if so, the reasons therefor; and

(c) the manner in which the Ministry is planning to address this problem?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) Yes Sir, the report National Right to Education (RTE) Forum

Delhi and Society for Promotion of Area Resource Centres (SPARC) India shows that enrolment of disabled children is less than 1%. As per Unified-District Information System for Education (U-DISE) 2013-14, 25.03 lakh children with Special Needs (CWSN) are enrolled in schools and also 2.06 lakh severe/ profound CWSN are covered under Home Based Education (HBE), which is 1.36% of total enrolment.

Under Sarva Shiksha Abhiyan (SSA), a number of interventions are taken up to enrol CWSN in schools, which include *inter-alia* early identification and assessment through camps, provision of aids and appliances, teacher training on handling of CWSN, appointment of resource teacher to support regular school teachers, barrier free access to schools, provision of Braille books and other essential teaching learning equipments apart from active engagement with the community and parents to send CWSN to schools.

Community College Scheme

2639. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Ministry has launched the Community College Scheme in 2013;

(b) if so, the details thereof;

(c) whether it has been implemented in Andhra Pradesh; and

(d) if so, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Yes, Sir. The Ministry has launched the Scheme of Community Colleges on pilot basis in 200 colleges/universities and polytechnics which are being implemented by University Grants Commission (UGC) and All India Council of Technical Education (AICTE), respectively.

(c) and (d) Yes, Sir. AICTE has approved the following polytechnics to run Community Colleges:

1. Govt. Polytechnic for Minorities, B. Thandrapadu, Distt. Kurnool.
2. Govt. Polytechnic for Women, Gujjanagundla, Distt. Guntur.
3. Govt. Polytechnic, Kancharapalem, Distt. Visakhapatnam.
4. Andhra Polytechnic, Yanam Road, Jagannaick Pur, Kakinada, East Godavari.
5. Govt. Polytechnic, Opp. Maris Stella College, Vijayawada, Distt. Krishna.